

Seventeenth Loksabha

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Title: Introduction of the Indian Easements (Amendment) Bill, 2019 (Amendment of Section 15, etc.).

SHRI LAVU SRIKRISHNA DEVARAYALU (NARASARAOPET):

Sir, I beg to move for leave to introduce a Bill further to amend the Indian Easements Act, 1882.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Indian Easements Act, 1882.”

The motion was adopted.

SHRI LAVU SRIKRISHNA DEVARAYALU: Sir, I introduce the Bill.